

\210ITEM NO.33 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 282/2016

JAGADAMBA PRASAD

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for bail)

WITH

CrI.A. No. 283/2016

(With appln.(s) for bail and)

Date : 06/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Mordhwaj Singh, Adv.

Mr. Anurag Kishore,Adv.

For Respondent(s)

Mr. Vikas Chaudhary, Adv.

Mr. Adarsh Upadhyay,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await receipt of original record from the High Court and

Trial Court.

Reminders be issued to this effect.

List again on 7.11.2016.

(PAWAN DEV KOTWAL)

Registrar